

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2303**

TO BE ANSWERED ON THE 09TH MARCH, 2021/ PHALGUNA 18, 1942 (SAKA)

DATA OF DETAINED PERSONS IN J&K

**2303. SHRI SISIR KUMAR ADHIKARI:
SHRI K. NAVASKANI:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any record on the number of political, civil society activists, public figures and journalists of Jammu & Kashmir who are detained or are under home arrest under the Public Safety Act since 01.08.2019; and

(b) if so, the details thereof along with the number of persons who have been released since then thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) & (b): The Government of Jammu and Kashmir has reported that in view of the constitutional changes effected by the Parliament with regard to the erstwhile State of Jammu and Kashmir in August 2019, various measures were taken in the interest of security and public order which included preventive detention of certain persons.

Since August 1.8.2019, 627 persons including separatists, over ground workers, stone pelters etc. were detained at various points of time. Out of

these, based on regular review and ground situation, 454 persons have been released till date.

The Government of Jammu and Kashmir has further reported that no person is under home arrest under Jammu & Kashmir Public Safety Act.
